

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GSA TECH PACK PRIVATE LIMITED

1.	Name of Corporate Person	LSAG India LLP
2.	Date of Incorporation of Corporate Person	September 10, 2019
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Ministry of Corporate Affairs, New Delhi
4.	Corporate Identity number/ Limited Liability Identity number of Corporate Person	AAQ-5026
5.	Address of the registered office and principal office (if any) of Corporate Person	House No WP-434A 4th Floor, BLK-WP Village, Wazirpur Landmark MCD Park, Wazir Pur III, North West Delhi, India, 110052
6.	Liquidation Commencement date of Corporate Person	June 25, 2024
7.	Name, Address, Email Address, Telephone number and the registered number of the Liquidator	Mr Amit Jain Address: D 32 East of Kailash New Delhi 110065 Email registered with IBBI: amitjain32@gmail.com Project specific email: lsag.vl2024@gmail.com Mobile: 9818582552 Registration number: IBBI/IPA-001/IP-P02836/2023-2024/14369 AFA No: AA1/14369/01/071224/106482 valid upto 07.12.2024
8.	Last date for submission of claims	July 25, 2024

Notice is hereby given that the **M/s. LSAG India LLP** has commenced voluntary liquidation on 25th day of June 2024.

The stakeholders of **M/s. LSAG India LLP** are hereby called upon to submit a proof of their claims, on or before 25th day of July 2024, to the liquidator at the address mentioned against item 7.

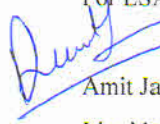
The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 27/06/2024

Place: New Delhi

For LSAG India LLP

Amit Jain
Liquidator

AMIT JAIN
Insolvency Professional
IBBI/IPA-001/IP-P02836/2023-24/14369

IP Reg No: IBBI/IPA-001/IP-P02836/2023-2024/14369

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